

ST80/91 Per Tribunal

Fixed for Admision hearing

On 22/1/92 along with

MP for JT Petition at Nagpur

for Regs <sup>16/1/92</sup>

Per Tribunal Dated 22.1.92

As Division bench is not functioning during 20.1.92 to 24.1.92 at Nagpur. The matter is adjourned to 11.3.1992 for Adm. hearing at Nagpur.

8d/  
Court Officer

11-3-92

Hon. Mr. Justice V. C. Srivastava (V.C.)  
Hon. Mr. M. V. Prabhu, A.M.

Learned counsel for the applicant states before us that he may be allowed to withdraw the application. Accordingly this application is dismissed as withdrawn.

A.M.

V.C.